

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.23/06

Thursday this the 28th day of September 2006

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.K.B.S.RAJAN, JUDICIAL MEMBER**

Mini Joseph,
W/o.Thankan Joseph,
Gramin Dak Sevak Branch Postmaster, Vettampara P.O.
Residing at Kaduvakuzhiyil House,
ParingottupP.O., Ernakulam District.

...Applicant

(By Advocate Mr.P.C.Sebastian)

Versus

1. The Senior Superintendent of Post Offices,
Aluva Division, Aluva.
2. The Postmaster General,
Central Region, Kochi – 682 018.
3. The Director General Posts,
Department of Posts, Govt. of India,
Dak Bhavan, New Delhi.
4. Union of India represented by
Secretary to Govt. of India,
Ministry of Communications,
Department of Posts, New Delhi.

...Respondents

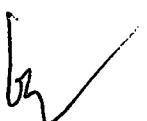
(By Advocate Mr.P.Parameswaran Nair,ACGSC)

This application having been heard on 28th September 2006 the
Tribunal on the same day delivered the following :-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up today, it is submitted that an affidavit has
been filed, copies of which is produced before us by the counsel for the
applicant. It has been stated in the affidavit that the case of the applicant
will be re-examined in the light of the latest orders from the Directorate



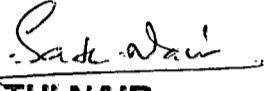
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regarding GDS transfers issued vide letter dated 17.7.2006. Counsel for the applicant submitted that he is satisfied with the stand expressed by the respondents in the affidavit. Hence the O.A is closed taking the letter dated 17.7.2006 on record. No order as to costs.

(Dated the 28th day of September 2006)



K.B.S.RAJAN
JUDICIAL MEMBER



SATHI NAIR
VICE CHAIRMAN

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